$\frac{\text{CONSTITUTION OF BENCHES OF HIGH COURT OF JHARKHAND,}}{\text{RANCHI}}$

w.e.f. 15.03.2021

DIVISION BENCHES

1.	Hon'ble The Chief Justice & Hon'ble Mr. Justice Sujit Narayan Prasad (Monday to Wednesday & Friday)	(Whole day)	LPA (Year 2018 onwards), Writ relating to Vires & Validity of Acts, Cases related to Judicial Officers, Company Appeal, Cont. (Cvl.), CMP, cases referred to DB,:-Orders, Admission & Hearing. Any matter not assigned before any Hon'ble Division Bench. (Tied up and Assigned matters on Friday).
2.	Hon'ble The Chief Justice & Hon'ble Mr. Justice Sujit Narayan Prasad (Thursday)	(1st Half)	W.P.(PIL) ;- Orders, Admission & Hearing. Tied up & Assigned matters.
3.	Hon'ble Mr. Justice H.C. Mishra & Hon'ble Mr. Justice Rajesh Kumar (Monday to Thursday)	(Whole day)	D. Ref., Cr. Appeal (D.B.) (including u/s 389 Cr.P.C), Acq. Appeal (D.B.) Govt. Appeal (D.B.) W.P.(Cr.), Cr.M.P., W.P. (Habaes Corpus), Cont.(Cr.), Cr. Rev.:-Orders, Admission & Hearing. Cr.Appeal (D.B.) (1996 to 2000):-Hearing (on Bail & in custody). Appeal of convicts who are still in custody (Jail Appeals irrespective of Years). (Tied up and Assigned matters on Thursday).
4.	Hon'ble Mr. Justice Aparesh Kumar Singh & Hon'ble Mrs. Justice Anubha Rawat Choudhary (Monday to Thursday)	(Whole day)	LPA (upto 2017), Commercial Appellate Division, WPT, T.A., Tax Cases, A.C. (D.B), F.A. CMP, Cont. (Cvl.), Cont. (Appl.), CAT matters,:- Orders, Admission & Hearing. (Tied up and Assigned matters on Thursday).
5.	Hon'ble Mr. Justice S. Chandrashekhar & Hon'ble Mr. Justice Ratnaker Bhengra (Monday to Thursday)	(Whole day)	Cr. Appl (D.B.) (up to 1995 and 2001 onwards):- Hearing (on Bail & in custody). (Tied up and Assigned matters on Thursday).

SINGLE BENCHES

Control of the cont	1	Hon'ble Mr. Justice H.C. Mishra	After D.B.	WDC (Voor unto 2012, 2014, & 2015).
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10	Hon'ble Mr. Justice Rajesh Shankar	(Whole day)	WPC (Year 2016 onwards) & CMP
	(Monday to Friday)		including under Article 227 of
			Constitution of India :- Orders , Fresh
			Filing, Admission & Hearing.,
			Cont.(C), CMP:-Orders & Admission.
			(Tied up & Assigned matters on Friday).
11	Hon'ble Mr. Justice Anil Kumar Choudhary	(Whole day)	All Election petition:- orders, Admission
	(Monday to Friday)		& Hearing.
			A.B.A.(including P.C.Act), P.C. Act :-
			Orders, Admission, Hearing & Stay
			matters.
			All Arbitration matters (except u/s 11(6)
			of Arbitration and Conciliation Act,
			1996), WPC grouping (arising out of
			Arb. And conciliation Act), Company
			Petitions, company Appeals (SJ), Suits
			(arising out of company matters),
			Testamentary Suits, Probate and letters
			of Administration matters and Original
			Criminal Miscellaneous cases (Arising
			out of Company matters), Cont. (Cvl.),
			C.M.P.: Orders, Admission & Hearing.
			(Tied up & Assigned matters on Friday).
12	Hon'ble Mr. Justice Rajesh Kumar	After D.B.	B.A. (including P.C.Act) :- Admission
1,2	(Monday to Thursday)	or at	B.A. (including 1.c.//ct) :- //tumission
	(Monday to Thursday)	02.15.P.M.	
		02.13.1.11.	
	(Friday)	(Whole day)	Cr. Appeal (SJ), (Year 2006 & 2007):-
	(Fillay)	(Whole day)	Hearing as well as Tied up & Assigned
			matters.
13	Hon'ble Mrs. Justice Anubha Rawat	(After the	Cr. Rev. (Year 2012, 2013 & 2014)-
13	Choudhary	D.B.)	Orders, Admission & Hearing
	(Monday to Thursday)	D.D.)	Cont. (Cvl.), C.M.P.:- Orders, Admission
	(Friday)	(Whole day)	& Hearing as well as Tied up & Assigned
	(Fillay)	(Whole day)	matters.
14	Hon'ble Mr. Justice Kailash Prasad Deo	(Whole day)	F.A. (Except 2014), M.A (Year 2018)
14	(Monday to Friday)	(whole day)	onwards), S.A.(Year 2015 onwards), A.C.
	(Monday to Friday)		(SB) & C. Ref.:- Orders, Admission,
			Hearing & Stay Matters.
			Cont.(C), CMP:-Orders & Admission.
15	Hanible My Justice Conice Vernou Desired	(Whal- 1)	(Tied up & Assigned matters on Friday).
15	Hon'ble Mr. Justice Sanjay Kumar Dwivedi	(Whole day)	Cr. Rev. (Year up to 2011), Cont. (Cr.),
	(Monday to Friday)		Cr.M.P., Cr.Ref.,Tr. Pet.(Cr.), and
			Criminal Writ matters:-Fresh filing,
			Orders, Admission, Stay matters & Hearing.
1.0	H HIM I & B I B !	(337) 1 1 1	(Tied up & Assigned matters on Friday).
16	Hon'ble Mr. Justice Deepak Roshan	(Whole day)	WPS (Year up to 2015) :- Fresh Filing,
	(Monday to Friday)		Order, Admission & Hearing.
			Cont. (C), CMP:- Orders, Admission &
			Hearing.
			(Tied up & Assigned matters on Friday).

Note :- 1. ALL MOTIONS FOR URGENT/ ORDINARY LISTING OF MATTERS SHOULD BE MADE BEFORE THE BENCH

HAVING JURISDICTION TO HEAR SUCH MATTER AS PER ROSTER.

- 2. LISTING OF CMP AND CIVIL REVIEW CASES SHALL BE MADE, IN THE COURT OF THE RESPECTIVE HON'BLE JUDGE(S) AGAINST WHOSE JUDGEMENT/ORDER HAS BEEN PASSED IF THE COURT OF HON'BLE JUDGE IS NOT AVAILABLE DUE TO SUPERANNUATION/TRANSFER ETC. THEN IN THAT CASE SUCH CASES WILL BE LISTED IN THE COURT HAVING THE REGULAR ROSTER OR THE CATEGORY IN WHICH THE ORIGINAL ORDER WAS PASSED.
- 3. ALL MOTIONS WITH REGARD TO B.A. MATTERS MAY BE MENTIONED BEFORE HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY.
- 4. ALL MOTIONS WITH REGARD TO A.B.A. MATTERS MAY BE MENTIONED BEFORE HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY.